

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2677
ANSWERED ON 16TH MARCH, 2023**

IRREGULARITIES BY TOLL COLLECTORS

2677. SHRIMATI SANDHYA RAY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware of the irregularities allegedly committed by the toll collectors/centres on Highways and if so, the details thereof;

(b) whether the Government has taken note of irregularities allegedly being committed at toll plazas located at Bhind Etawah Baretha 719, Umari on Bhind-Mihona Gopalpura State Highway and Chirula Barrier NH-44 from Datia to Bhandar and if so, the action taken by the Government in this regard;

(c) whether the Government is aware that these toll plazas are not functioning as per guidelines of the Government like use of quality equipment and not issuing the receipt of toll payment and if so, the punitive action taken by the Government in this regard;

(d) whether the Government monitors the process of collection of user fees by these toll collectors/ centres;

(e) if so, the details thereof indicating the name of departments entrusted with the said responsibility and the duration for which the said departments are assigned with the said work; and

(f) the details of income earned and expenditure incurred by toll collectors during last three years and the current year?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Some instances of irregularities committed by the toll collectors/plazas at National Highways have come to the notice of the Government. The same is dealt at appropriate level for suitable action as per the provisions of the Contract Agreement.

(b) & (c) No irregularities being committed at fee plazas of Baretha 719 and Umri on Gwalior Bhind-Etawah and Bhind-Mihona-Gopalpura road respectively. Further, there is no such fee plaza named Chirula exists on Datia to Bhandar road .

(d) & (e) Yes, Sir. The details are as under:

Serial No.	Government Agency entrusted	Section	Fee plaza	Concession period (in years)
1.	Madhya Pradesh Road Development Corporation Limited(MPRDC)	Gwalior- Bhind upto to Madhya Pradesh-Uttar Pradesh border	Baretha Pohri	14
2.		Bhind-Mihona Gopalpura road	Umri	1

(f) The details are as under

Serial no.	Fee plaza	Fee collection (in Crore Rupees)				Expenditure (In Crore Rupees)			
		2019-20	2020-21	2021-22	2022-23	2019-20	2020-21	2021-22	2022-23
1.	Baretha Pohri	46.65	49.25	50.58	33.70	42.51	64.52	48.7	38.56
2.	Umri	-	-	0.48	2.10	-	-	0.39	1.83
